

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4845

ANSWERED ON:02.09.2011

CHILDREN ORPHANED DUE TO COMMUNAL VIOLENCE

Swamygowda Shri N Cheluvarya Swamy

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of children who became orphans and destitute due to communal violence or riots in the country during the last three years and the current year, State-wise and incident-wise ;
- (b) whether her Ministry has received any financial aid from foreign countries in this regard during the above period;
- (c) if so, the details thereof, country-wise; and
- (d) the measures taken or being taken by the Government to rehabilitate such orphan and destitute children in the country?

Answer

MINISTER OF STATE OF THE MINISTRY WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a): The Government does not have data of such children.

(b) & (c): No, Madam.

(d): The National Foundation for Communal Harmony (NFCH), an autonomous organization of the Ministry of Home Affairs provides financial assistance to the children rendered orphan or destitute in various communal, caste, ethnic or terrorist violence, to the families who are below poverty line, @ Rs.800/- per month per child for A & B Class cities and @ Rs. 750/- per month per child for other places for care, education and training to such children on the recommendations of the concern district authorities. The assistance is available from zero year to 18 years in normal course and upto 21 years in exceptional cases.